

Annexure-7

Name of the corporate debtor: Subi Chemicals Private Limited : Date of commencement of CIRP 25-11-2022; List of creditors as on 19-01-2023

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	State Tax	Gujarat Government	21/12/2022	4,111,791	1	Disputed state tax dues	No	Nil	4,111,791	Nil	Nil	4,111,790	As per note below
			Total	4,111,791	1								

Note : The claim pertains to pre CIRP period, wherein the amount was disputed by the CD and an appeal filed with Gujarat Value Added Tax Tribunal, Ahmedabad. As per the interim order of said appeal passed on 13th April, 2022, there is no direction to pre-deposit any further sum and stay against recovery proceedings are granted till the disposal of the appeal. Considering the ruling of Supreme Court in Essar Steel Limited case, the said disputed claim has been admitted at a notional value of Re. 1